

DIVISION BENCH  
COURT - I

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/283(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	APARNA GUPTA VS CHANDRA PROTECO LIMITED
UNDER SECTION	SECTION 94(1)

**Appearances (via video conference/physically)**

Mr. Sunil Choraria, ACS

] For Personal Guarantor

**ORDER**

1. Ld. Professional for Personal Guarantor present.
2. None appears on behalf of the Resolution Professional. No Report has been place on record before the Court. Let the Report of RP be furnished to the Personal Guarantor within two weeks.
3. Personal Guarantor to raise objection if any, to the Report of Resolution Professional by ten days.
4. List this matter on **12.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**